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THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

The 30th June 2021

No. 802/R--In exercise of the powers conferred under Article-229 of the Constitution of India, the Chief Justice of the High Court of Orissa is pleased to substitute the following Scheme in place of the existing scheme appended as **Appendix-7** of "The High Court of Orissa (Appointment of Staff and Conditions of Service) Rules, 2019" for selection and appointment of the Research Assistant in the High Court of Orissa, as follows:-

APPENDIX-7

**SCHEME FOR SELECTION AND APPOINTMENT OF RESEARCH
ASSISTANT**

[See Rule. 5(6)]

Whereas, sanction of posts of Research Assistant on fixed honorarium basis, for their attachment with Hon'ble High Court Judges, has been issued by the Government of Orissa, with a view, that the attached Research Assistant may assist Hon'ble Judges in Judicial work i.e. Searching out case law, articles, papers; taking